

**JAMMU & KASHMIR JUDICIAL ACADEMY AT SRINAGAR**  
**(Juvenile Justice Secretariat)**

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Registrar General,  
High Court of J&K and Ladakh,  
Jammu.

No : 05

Dated : 27.10.2022

**Subject:-Two days State level Consultation on implementation of POCSO Act, 2012.**

Sir,

As approved by Hon'ble Juvenile Justice Committee, High Court of J&K and Ladakh, the two days State Level Consultation on implementation of POCSO Act, 2012, being organised in collaboration with Department of Social Welfare of both the UT's of J&K and Ladakh and UNICEF has been rescheduled, to be organized on 12<sup>th</sup> & 13<sup>th</sup> November, 2022.

You are therefore, requested to re-notify the abovementioned dates for organizing the two days State level Consultation for nomination purposes.

Yours faithfully

*[Signature]*  
27/10/22  
Shahzad Azcom

Director, J&K Judicial Academy  
(Ex-Officio Member Secretary,  
JJ Committee, High Court of J&K and Ladakh)

No : 3812-35/JKJA/Jmu

Dated : 27.10.2022

Copy to the :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
2. Secretary to, Hon'ble Mr Justice Tashi Rabstan, Chairman, JJ Committee, High Court of J&K and Ladakh at Jammu for information of His Lordship.
3. Secretary to, Hon'ble Mr Justice Rajnesh Oswal, Member, JJ Committee, High Court of J&K and Ladakh at Jammu for information of His Lordship.
4. Secretary to, Hon'ble Mr Justice Mohd. Akram Chowdhary, Member, JJ Committee, High Court of J&K and Ladakh at Jammu for information of His Lordship.
5. Member Secretary, J&K and Ladakh Legal Services Authority.
6. Director General of Police, J&K, Srinagar.
7. Addl. Director General of Police, Ladakh.
8. Commissioner Secretary to Govt. of J&K Social Welfare Department.
9. Secretary to Govt. of UT of Ladakh Social Welfare Department.
10. Director, Social Welfare Jammu.
11. Director, Social Welfare Kashmir, Srinagar.
12. Director, Social Welfare Ladakh.
13. Mission Director Mission Vatsalya J&K.
14. Director, Health Services, Kashmir, Srinagar.
15. Director, Health Services, Jammu.
16. Director, Health Services, Ladakh.
17. HOD, Faculty of Law, University of Kashmir, Srinagar.
18. HOD, Faculty of Law, University of Jammu.
19. Director, School Education Kashmir, Srinagar.
20. Director, School Education Kashmir, Jammu.
21. Director, School Education Kashmir, Ladakh.
- ✓ 22. Incharge NIC, with the request to upload the same on the High Court website.
23. Office file.

...for information and necessary action.

*[Signature]*  
Director, J&K Judicial Academy  
(Ex-Officio Member Secretary,  
JJ Committee, High Court of J&K and Ladakh)